

**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
GAURANG PROPERTIES PRIVATE LIMITED**

RELEVANT PARTICULARS									
1. Name of corporate debtor	GAURANG PROPERTIES PRIVATE LIMITED								
2. Date of incorporation of corporate debtor	08-10-2009								
3. Authority under which corporate debtor is incorporated / registered	Incorporated under the Companies Act 1956 and Registered with Ministry of Corporate Affairs RoC -Mumbai								
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102MH2009PTC196349								
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: A/001, Gr. Floor, Anmol CHS, Brahmin Society Sahakar Colony, Naupada Thane- 400602, Maharashtra Project site: <table border="1"> <thead> <tr> <th>Project Name</th> <th>Address</th> </tr> </thead> <tbody> <tr> <td>Gaurang Royale</td> <td>CTS No.63A/1A, Tikka No.22, Gokhale Road, Naupada, Thane</td> </tr> <tr> <td>New Thane CHSL</td> <td>CS No. 347, 348 Bhaskar Colony Naupada Thane</td> </tr> <tr> <td>Bombay Thane CHSL</td> <td>CTS No. 87, Tikka no. 22 At Naupada Thane West</td> </tr> </tbody> </table>	Project Name	Address	Gaurang Royale	CTS No.63A/1A, Tikka No.22, Gokhale Road, Naupada, Thane	New Thane CHSL	CS No. 347, 348 Bhaskar Colony Naupada Thane	Bombay Thane CHSL	CTS No. 87, Tikka no. 22 At Naupada Thane West
Project Name	Address								
Gaurang Royale	CTS No.63A/1A, Tikka No.22, Gokhale Road, Naupada, Thane								
New Thane CHSL	CS No. 347, 348 Bhaskar Colony Naupada Thane								
Bombay Thane CHSL	CTS No. 87, Tikka no. 22 At Naupada Thane West								
6. Insolvency commencement date in respect of corporate debtor	Order Pronounced: 08-09-2023								
7. Estimated date of closure of insolvency resolution process	06-03-2024								
8. Name and registration number of the insolvency professional acting as interim resolution professional	Palak Swarnil Desai (IBBI/IPA-001/IP-P-01517/2019-2020/12515)								
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 901, 9th Floor, Park Vistas, Lalubhai Park Road, Near MTNL, Andheri (West), Mumbai-400058 Email: palakdesai77@gmail.com								
10. Address and e-mail to be used for correspondence with the interim resolution professional	BNK Centre, 31-E, Laxmi Indl. Estate, New Link Road, Andheri (W), Mumbai - 400053. Process Email id: cirp.gaurang@gmail.com								
11. Last date for submission of claims	22-09-2023								
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class: Home Buyers (Financial Creditor)								
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Jitender Kothari (IBBI/IPA-001/IP-P00540/2017-2018/10965) 2. Modilal Dhanraj Pamecha (IBBI/IPA-001/IP-P01231/2018-2019/12127) 3. Mukesh Khathuria (IBBI/IPA-001/IP-P01216/2018-2019/11925)								
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://www.ibbi.gov.in/home/downloads Physical Address: 1. Jitender Kothari Address: 702, Orchid A Wing, Evershine Park Off Weera Desai Road Andheri West, Mumbai City, Maharashtra , 400053 Email: jitenderkothari@rediffmail.com 2. Modilal Dhanraj Pamecha Address: C-802 Padmrag Co-Op Hsg Ltd, J.B. Nagar Andheri East, Mumbai City, Maharashtra , 400059 Email: camodilalpamecha@gmail.com 3. Mukesh Khathuria Address: 6B/1105 Sapphire Heights, Lokhandwala Township, Akurli Road ,Kandivli East ,Mumbai Suburban, Maharashtra , 400101 Email: khathuria@hotmail.com								

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GAURANG PROPERTIES PRIVATE LIMITED on 08-09-2023.

The creditors of GAURANG PROPERTIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22-09-2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Palak Swarnil Desai
(IBBI/IPA-001/IP-P01517/2019-2020/12515)
AFA No: AA/1/10490/02/150323/103976
(valid till 21st November, 2023)
Interim Resolution Professional
in the Matter of Gaurang Properties Private Limited

Date : 11/09/2023
Place: Mumbai



NOTICE

Spoken Green Energy (SPE) Limited (the Liquidator) Regd. Office: Plot No. A-1, WIC-1, Sector-14, Gurgaon, Haryana, India-122002. CIN: UO20302LN2012-PLC-0000001

Notice is hereby given that the 22nd Annual General Meeting (AGM) of Members of Ananchal ISPAT Limited will be held on Thursday, 28th September, 2023 at 06.00 PM through Video Conferencing ("VCM") or Any Audio Visual Means ("OAVM").

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FOR THE ATTENTION OF THE CREDITORS OF SUPREME TRANSPORT ORGANISATION PRIVATE LIMITED

- 1. Name of Corporate Debtor: SUPREME TRANSPORT ORGANISATION PRIVATE LIMITED
2. Date of incorporation of corporate debtor: 20/05/2009
3. Authority of the MCA corporate debtor: MCA, Mumbai

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OSBI

Data Centres and Cloud Department, State Bank of India, Central IT Centre, Sector 33, CEO Building, New Mumbai-400044

Expression of Interest (EOI) for Selection of Consultant for Identification and Selection of EOI-located Residential Assets to be Sold to Suitors of IV / Rated / Certified Data Centres

FOR SALE OF ASSETS OF CLASSIFIED FINANCIAL INSTITUTIONS

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AANCHAL ISPAT LIMITED

CIN: L27-00019199PLC027865 Registered Office: Mezza, Chhatral, NH-6, Howrah, West Bengal - 711014. Email: info@ananchal.com. Website: www.ananchal.com

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ARCHANA SOFTWARE LIMITED

Registered Office: Land Market, First Floor, No. 1, First Main Road, Indira Nagar, Chennai-600 022, Tamil Nadu, India. Tel: +91 44 54555555. Fax: 644 54455555. Email: archana@archana.com

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SAFFRON CAMO CAMO CORPORATE OFFICE. SAFFRON CAPITAL ADVISORS PRIVATE LIMITED. CAMO CORPORATE OFFICE. CAMO CORPORATE OFFICE.

फॉर्म ए
जाहीर उद्घोषणा
 (भारतीय न्यायरी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यवसायिकता दिवाळखोरी
 ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

गौरांग प्रॉपर्टीज प्रायव्हेट लिमिटेड
च्या धनकाचे लक्ष वेधण्याकरिता

संबंधित तपशील

१. कॉर्पोरेट कॉर्नदाराचे नाव	गौरांग प्रॉपर्टीज प्रायव्हेट लिमिटेड										
२. कॉर्पोरेट कॉर्नदाराच्या स्थापनेचा दिनांक	०८.१०.२००९										
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कॉर्नदाराची स्थापना/नोंदणीकरण झाले	कंपनी कायदा १९५६ अन्वये स्थापित आणि कॉर्पोरेट व्यवहार न्यायालयाने नोंदणीकृत अरओसी सुंबई										
४. कॉर्पोरेट कॉर्नदाराचा कॉर्पोरेट ओळख क्रमांक / नोंदवित द्यायचे अंकेस क्रमांक	U70102MH12009PTC166340										
५. कॉर्पोरेट कॉर्नदाराचा नोंदणीकृत कार्यालय आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	नोंदणीकृत कार्यालय: ए/००१, तळमजला, अजमोल सीएचएस, बाळग सोसायटी, सहकार कॉलनी, जोधाडा ठाणे-४००६०२, महाराष्ट्र प्रोजेक्ट नंबर: <table border="1"> <tr> <th>प्रकल्पाचे नाव</th> <th>पत्ता</th> </tr> <tr> <td>गौरांग रीटायल</td> <td>सीटीएस फ्ल. ६३ए/१ए, टिक्का फ्ल. २२, जोधरी रोड, जोधाडा ठाणे</td> </tr> <tr> <td>ब्लू टाणे</td> <td>सीटीएस फ्ल. ६३ए, ६३८ महत्कार</td> </tr> <tr> <td>सीएचएसएल</td> <td>कॉलोनी जोधाडा ठाणे</td> </tr> <tr> <td>जिन्हे टाणे</td> <td>सीटीएस फ्ल. ८०, टिक्का फ्ल. २२, जोधाडा ठाणे पश्चिम</td> </tr> </table>	प्रकल्पाचे नाव	पत्ता	गौरांग रीटायल	सीटीएस फ्ल. ६३ए/१ए, टिक्का फ्ल. २२, जोधरी रोड, जोधाडा ठाणे	ब्लू टाणे	सीटीएस फ्ल. ६३ए, ६३८ महत्कार	सीएचएसएल	कॉलोनी जोधाडा ठाणे	जिन्हे टाणे	सीटीएस फ्ल. ८०, टिक्का फ्ल. २२, जोधाडा ठाणे पश्चिम
प्रकल्पाचे नाव	पत्ता										
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६. कॉर्पोरेट कॉर्नदाराच्या संदर्भात दिवाळखोरी सुरु होण्याचा दिनांक	अदेश उद्घोषित: ०८.०९.२०२३										
७. दिवाळखोरी ठराव प्रक्रिया पॅरिसान्साचीय अंकीकृत दिनांक	०५.०३.२०२४										
८. अंतरिम ठराव व्यावसायिक म्हणून काम पाहणा-या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	पलक दयाजित देसाई IBBI/PA-001/AF-P-01517/2019-2020/12515										
९. मंडळाचे नोंदणीकृत असल्याद्वारा, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	पत्ता: ए०१, एवा मजला, फर्क सिटीज, लक्ष्मणपूर फार्म रोड, एमटीएनएलकॉक, अंधेरी (पश्चिम), मुंबई-४०००५८ ईमेल: paakdesai77@gmail.com										
१०. अंतरिम ठराव व्यावसायिकासह प्रत्यक्षहासकरिता कायदाकायदा पत्ता आणि ईमेल	बीओसी रोड, २१ ई, लक्ष्मी हंड. स्टेटेड, न्यू चिक रोड, अंधेरी (प), मुंबई - ४०००५३. प्रक्रिया ईमेल अडवरी: corp.gaurang@gmail.com										
११. दावे सादर करण्याचा अंतिम दिनांक	२२.०९.२०२३										
१२. अंतरिम ठराव व्यावसायिकाद्वारे निमित्त केल्यानुसार, करम २१ च्या उप-करम (६३) च्या अड (म) अन्वये कॉर्नदारांचे वर्ग, जर असल्यास.	कर्णीचे नाव: जूट खेदीदार (वित्तीय धर्मगुरु)										
१३. कॉर्नमध्ये कॉर्नदाराचा प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकाची नावे (प्रत्येक कॉर्नमध्ये तीन नावे)	१. जिलेंदर कोठारी (IBBI/PA-001/AF-P-00510/2017-2018/10865) २. मोदिलाल धवराज पानेरा (IBBI/PA-001/AF-P-01231/2018-2019/12127) ३. सुकेश खट्टीरिया (IBBI/PA-001/AF-P-01216/2016-2018/11626)										
१४. (अ) संबंधित अर्ज आणि (ब) प्राधिकृत प्रतिनिधीचे तपशील देणे उपलब्ध:	वेबलोक: https://www.ibbi.gov.in/home/downloads ऑफिस पत्ता: १. जिलेंदर कोठारी पत्ता: ७०२, ऑर्बिट ए ब्लॉक, एवरेस्ट फार्म, ऑफिस रोड देसाई रोड, अंधेरी पश्चिम, मुंबई नगर, महाराष्ट्र, ४०००५३. ईमेल: jilenderkothari@rediffmail.com २. मोदिलाल धवराज पानेरा पत्ता: सी-८०२ मधराज को-ऑप. हौ. लि. जे.डी.नगर, अंधेरी पूर्व, मुंबई नगर, महाराष्ट्र, ४०००५९ ईमेल: camodilalpanecha@gmail.com ३. सुकेश खट्टीरिया पत्ता: ६६/११०५ सणवार नॉर्देल लोकायतात टाऊनशिप, अक्षुर्ती रोड, कांदिवली पूर्व, मुंबई उपनगर, महाराष्ट्र ४००१०१. ईमेल: khathuna@hotmail.com										

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा स्थापनाकरण यान्वये दि. ०८.०९.२०२३ रोजी गौरांग प्रॉपर्टीज प्रायव्हेट लिमिटेडच्या कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरु करण्याचे आदेश दिले आहेत. गौरांग प्रॉपर्टीज प्रायव्हेट लिमिटेडच्या धर्मगुरु याद्वारे त्यांचे दावे पुराव्यासह अंतरिम ठराव व्यावसायिक यांच्याकडे दि. २२.०९.२०२३ रोजी किंवा त्यापूर्वी किंवा १० सप्ताह नमूद पत्रव्यवसाय सादर करण्यात आणण्यात येत आहे. वित्तीय धर्मगुरु यांनी दाव्याबाबतचे त्यांचे पुराव्यासह दावे फक्त स्विकारित पद्धतीने सादर करावे. इतर सर्व धर्मगुरु त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. नोंद क्र. १२ समोर नमूद केल्यानुसार कमीत कमी संबंधित वित्तीय कॉर्नदारांचे, फॉर्म सीएम्डीए कर्णीचे (वर्ग नमूद करावी) अधिकृत प्रतिनिधी म्हणून काम पाहण्याकरिता नोंद क्र. १३ समोर नमूद तीन दिवाळखोरी व्यावसायिकांमधून अधिकृत प्रतिनिधी म्हणून त्यांची पसंती नमूद करावी. दाव्याबाबतचे युक्तीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड जोडण्यात येईल.

पलक दयाजित देसाई
 IBBI/PA-001/AF-P-01517/2019-2020/12515
 एचएच क्र. AA/10490/02/15032/13876
 (वेपता २१ नोव्हेंबर, २०२३ रोजी)
 गौरांग प्रॉपर्टीज प्रायव्हेट लिमिटेडच्या प्राधिकृत
 अंतरिम ठराव उद्घोषणेकरिता

दिनांक: ११.०९.२०२३
 ठिकाण: मुंबई

